

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1310
TO BE ANSWERED ON 25.07.2016
TOTAL DEPOSITS OF EPFO**

**†1310. SHRI AJAY NISHAD:
SHRI P.R. SUNDARAM:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total funds deposited/available with Employees Provident Fund Organisation at present, State/UT-wise;**
- (b) the number of employees covered under the EPFO at present, State/UT-wise;**
- (c) the details of EPF contribution deposited by Employers and employees during each of the last three years and the current year, State/UT-wise;**
- (d) whether the Government proposes to withdraw the new regulation on EPF withdrawal and has put it on hold for the time being or scrap it permanently, if so, the details thereof; and**
- (e) the steps taken by the Government to enroll more EPF subscribers from Private and unorganized sectors?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): As on 31.03.2016, the total funds deposited with Employees' Provident Fund Organisation (EPFO) under three Schemes administered by it, are as under:

(i) Employees' Provident Funds Scheme, 1952: Rs. 40,11,54,63,16,619.84

(ii) Employees' Pension Scheme, 1995: Rs. 27,98,17,95,22,608.46

**(iii) Employees' Deposit-Linked Insurance Scheme, 1976:
Rs. 1,81,21,95,07,019.76**

EPFO does not maintain above information State/UT-wise.

Contd..2/-

(b): The State/UT-wise details of average contributing members of EPFO during the year 2015-16 are at Annex-A.

(c): State/UT wise details of contribution deposited by employers and employees during the last three years in respect of Employees' Provident Funds Scheme, 1952 are at Annex-B. However, at present, the details for the current year are not available with EPFO.

(d): The Government has rescinded the notification on Employees' Provident Fund (EPF) withdrawal vide Notification No. G.S.R. 604(E) dated 16th June, 2016.

(e): EPFO has inter alia taken the following steps to enroll more EPF subscribers from private sector:

1. Wage Ceiling for coverage under the Employees' Provident Funds & Miscellaneous Provisions (EPF & MP) Act, 1952 has been enhanced from Rs. 6,500/- per month to Rs. 15,000/- per month w.e.f. 01.09.2014.

2. The establishment data of Employees' State Insurance Corporation (ESIC) as available through the Shram Suvidha Portal has been obtained and the data has been sent to respective field offices of EPFO to verify the variation in membership between the data of EPFO & ESIC.

3. EPFO has observed the months of April, 2016 and May, 2016 as "Compliance for Construction Workers" months. The office-wise targets have been worked out by EPFO reflecting the minimum number of construction workers which must be enrolled by each office.

4. Initiative has been taken to cover workers in industries like fishing, coffee, tobacco, spices, private university, dental and medical colleges, National AIDS Control Organisation (NACO), National Rural Health Mission (NRHM) societies, etc.

5. A facility has been provided on EPFO website where principal employer can upload the contract/contractor details for the contracts awarded by them. This will facilitate the coverage of contract workers engaged in various establishments and industries.

6. Central Analysis and Intelligence Unit (CAIU) of EPFO is collecting data from various sources like Inspector of Factories, University Grants Commission (UGC), Medical Council of India, Dental Council of India, Export Units, Ministry of Commerce for spices, tobacco, etc., and utilizing it for coverage of establishments.

ANNEX REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1310 FOR REPLY ON 25.07.2016 BY SHRI AJAY NISHAD AND SHRI P.R. SUNDARAM REGARDING TOTAL DEPOSITS OF EPFO.

State/UT-wise details of average contributing members of EPFO during the year 2015-16

State / UT	Average Contributing Members (in lakh)
Andaman & Nicobar Islands	0.11
Andhra Pradesh	8.89
Arunachal Pradesh	0.06
Assam	2.03
Bihar	2.90
Chandigarh	1.42
Chhattisgarh	3.60
Dadra & Nagar Haveli	0.05
Daman & Diu	0.82
Delhi	24.82
Goa	1.64
Gujarat	24.11
Haryana	19.20
Himachal Pradesh	2.59
Jammu & Kashmir	-
Jharkhand	4.27
Karnataka	45.60
Kerala	10.08
Lakshadweep	0.00
Madhya Pradesh	9.02
Maharashtra	75.05
Manipur	0.10
Meghalaya	0.26
Mizoram	0.04
Nagaland	0.07
Odisha	6.78
Puducherry	0.74
Punjab	8.47
Rajasthan	8.76
Sikkim	0.15
Tamil Nadu	44.49
Telangana	24.04
Tripura	0.31
Uttar Pradesh	16.53
Uttarakhand	4.77
West Bengal	24.46
Total	376.23

ANNEX B

ANNEX REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1310 FOR REPLY ON 25.07.2016 BY SHRI AJAY NISHAD AND SHRI P.R. SUNDARAM REGARDING TOTAL DEPOSITS OF EPFO.

State/UT-wise details of Contribution deposited by employers and employees during the last three years in respect of Employees' Provident Funds Scheme, 1952.

(Amount In Rupees)				
Sl. No.	State/UT	2013-14	2014-15	2015-16*
1	Andhra Pradesh	9,33,21,00,978.61	11,29,03,06,416.74	13,29,39,98,348.84
2	Bihar	2,47,83,12,770.31	3,05,85,84,793.00	3,83,77,67,506.00
3	Chhattisgarh	3,44,13,63,077.63	3,97,41,47,702.92	4,29,19,31,412.00
4	Delhi	43,31,40,05,705.63	48,12,34,69,568.57	58,82,80,11,677.14
5	Goa	2,57,56,58,914.65	2,81,98,14,440.06	3,27,24,18,892.34
6	Gujarat (includes Daman & Diu and Dadra & Nagar Haveli)	27,03,87,78,390.88	31,92,44,97,477.86	39,17,61,94,805.21
7	Haryana	31,36,72,46,744.34	33,66,94,11,709.25	39,44,07,94,300.15
8	Himachal Pradesh	3,08,53,54,892.00	3,89,29,98,304.80	3,99,65,42,442.89
9	Jharkhand	3,08,35,30,211.77	3,61,60,29,350.14	4,29,66,52,412.06
10	Karnataka	75,39,19,94,275.48	86,76,59,81,450.61	1,03,23,93,98,403.44
11	Kerala (includes Lakshadweep)	13,20,88,52,716.75	15,98,22,15,586.84	18,63,77,91,931.17
12	Madhya Pradesh	10,11,57,88,422.78	12,30,26,95,997.67	14,19,50,53,523.91
13	Maharashtra	1,29,51,36,24,086.38	1,49,91,94,62,915.43	1,72,34,69,41,615.57
14	States of Assam, Arunachal Pradesh, Tripura, Meghalaya, Nagaland, Manipur and Mizoram	3,11,04,30,216.87	3,73,68,15,115.02	4,07,43,22,139.71
15	Odisha	7,01,52,40,211.72	8,12,46,94,628.18	9,18,76,08,832.61
16	Punjab (includes Chandigarh)	13,27,57,39,107.45	15,39,06,00,166.37	17,31,18,61,039.14
17	Rajasthan	9,35,05,31,730.20	11,42,98,56,386.73	12,86,66,18,139.72
18	Tamil Nadu (includes Puducherry)	60,22,46,88,329.80	69,75,23,84,986.38	79,85,99,72,043.10
19	Telangana	32,54,31,36,752.94	36,89,97,35,219.13	42,54,75,35,420.83
20	Uttarakhand	4,47,85,21,787.41	5,10,80,90,981.57	6,00,55,29,377.54
21	Uttar Pradesh	18,12,99,32,017.37	22,43,81,02,365.53	26,74,30,55,401.42
22	West Bengal (includes Sikkim and Andaman & Nicobar Islands)	19,72,01,43,370.17	21,80,15,60,591.70	24,91,16,70,051.66
	Total	5,21,79,49,74,711.14	6,02,02,14,56,154.50	7,02,36,16,69,716.45

*The figures are provisional and un-audited.
